

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION No. 2157
TO BE ANSWERED ON 24.12.2018

Samagra Shiksha Scheme

2157. DR. SHASHI THAROOR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that under the Samagra Shiksha Scheme, Rs. 164 crore has been sanctioned for self-defence training to schools and if so, the details thereof;
- (b) the number of schools in each State that have been sanctioned money under this scheme for self-defence with the amount that has been sanctioned since 2014, year/ State-wise;
- (c) the number of schools that have utilised more than 60 per cent of such funds allotted to them since 2014, year/ State-wise; and
- (d) the details of utilisation of funds by States since 2014, year-wise and State-wise?

A N S W E R

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a):- Yes, Madam. Under the newly launched Centrally Sponsored Scheme of Samagra Shiksha Rs.164.49 crore has been approved during the year 2018-19 for Self Defence training for girls in schools. Out of this amount, Rs. 102.22 crore has been approved for 1,34,835 elementary schools and Rs. 62.27 crore for 76,581 secondary schools under Self Defence training.

The State-wise details of upper primary, secondary and senior secondary schools approved for Self Defence training during the year 2018-19 is at **Annexure-I**.

(b) to (d):- Statement on the number of schools approved, fund sanctioned and expenditure incurred for Self Defence training under Samgara Shiksha from the year 2014-15 onwards is at **Annexure-II**.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2157 TO BE ANSWERED ON 24.12.2018 ASKED BY DR. SHASHI THAROOR, M.P. REGARDING “SAMAGRA SHIKSHA SCHEME”

S. No.	State/UT	Approval for Secondary and Senior Secondary schools under Self Defence training		Approval for Upper primary Schools under Self Defence training	
		No. of schools approved	Amount approved (Rs. in crore)	No. of schools approved	Amount approved (Rs. in crore)
1	Andaman & Nicobar Islands	89	0.08	57	0.05
2	Andhra Pradesh	6615	5.95	0	0
3	Arunachal Pradesh	283	0.25	787	0.71
4	Assam	4316	3.88	455	0.41
5	Bihar	5531	4.98	534	0.48
6	Chandigarh	93	0.08	105	0.09
7	Chhattisgarh	2272	2.04	612	0.55
8	Dadra And Nagar Haveli	26	0.02	115	0.10
9	Daman And Diu	22	0.02	35	0.03
10	Delhi	0	0	0	0
11	Goa	78	0.07	43	0.04
12	Gujarat	968	0.87	22000	6.60
13	Haryana	3055	2.75	0	0
14	Himachal Pradesh	2730	2.46	1977	1.76
15	Jammu And Kashmir	2276	2.05	136	0.0408
16	Jharkhand	240	0.22	240	0.22
17	Karnataka	4629	4.17	0	0
18	Kerala	0	0	2061	1.85
19	Lakshadweep	9	0.00036	26	0.02
20	Madhya Pradesh	1020	0.92	0	0
21	Maharashtra	0	0	1220	1.10
22	Manipur	475	0.43	411	0.37
23	Meghalaya	45	0.04	56	0.05
24	Mizoram	308	0.28	906	0.82
25	Nagaland	294	0.26	543	0.49
26	Odisha	5392	4.85	16845	10.11
27	Puducherry	114	0.10	48	0.04
28	Punjab	3487	2.09	2659	1.59
29	Rajasthan	13704	6.85	19884	17.90
30	Sikkim	192	0.06	374	0.34
31	Tamil Nadu	5711	5.12	7043	6.34
32	Telangana	4017	3.6153	8975	8.08
33	Tripura	605	0.54	866	0.78
34	Uttar Pradesh	0	0	45625	41.06
35	Uttarakhand	255	0.23	197	0.18
36	West Bengal	7730	6.96	0	0
Total		76581	62.27	134835	102.22

ANNEXURE REFERRED TO IN REPLY TO PART (b) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 2157 TO

Sl. No.	State/UT	2014-15					2015-			
		Approvals		Progress		% utilization	Approvals			
		No. of schools approved	Amount approved (Rs. in crore)	No. of schools where implemented	Expenditure/ fund utilization (Rs. In crore)		No. of schools approved	Amount approved (Rs. in crore)	No. of schools where implemented	
1	ANDAMAN & NICOBAR ISLANDS	15	0.01	15	0.00	33.33	15	0.01	15	
2	ANDHRA PRADESH	2930	2.64	2930	2.64	100.00	5078	4.57	210	
3	ARUNACHAL PRADESH	225	0.07	225	0.07	100.00	244	0.22	0	
4	ASSAM	3996	1.60	3857	1.54	96.52	4285	3.86	2774	
5	BIHAR	1068	0.96	698	0.67	69.90	4764	4.29	0	
6	CHANDIGARH	85	0.08	85	0.07	89.54	87	0.08	87	
7	CHHATTISGARH	2054	0.41	1680	0.00	-	2108	0.42	0	
8	DADRA & NAGAR HAVELI	24	0.01	23	0.01	95.83	23	0.02	23	
9	DAMAN & DIU	23	0.01	23	0.01	100.00	23	0.02	20	
10	DELHI	0	0.00	0	0.00	-	0	0.00	0	
11	GOA	76	0.07	76	0.07	98.68	76	0.07	67	
12	GUJARAT	0	0.00	0	0.00	-	735	0.66	604	
13	HARYANA	595	0.54	595	0.53	99.79	3241	2.92	572	
14	HIMACHAL PRADESH	2195	0.66	2191	0.66	100.00	2380	2.14	2380	
15	JAMMU & KASHMIR	0	0.00	0	0.00		0	0.00	0	
16	JHARKHAND	2018	1.21	0	0.00	0.00	2195	1.98	0	
17	KARNATAKA	4542	1.36	4542	1.36	100.00	4718	2.12	4718	
18	KERALA	395	0.36	395	0.30	84.78	1197	1.08	1197	
19	LAKSHADWEEP	0	0.00	0	0.00	-	11	0.01	0	
20	MADHYA PRADESH	626	0.56	577	0.52	92.10	626	0.56	584	
21	MAHARASHTRA	1451	0.29	134	0.27	92.83	1536	1.38	0	
22	MANIPUR	180	0.16	180	0.16	100.00	173	0.16	173	
23	MEGHALAYA	43	0.04	0	0.00	0.00	46	0.04	0	
24	MIZORAM	280	0.08	280	0.08	100.00	280	0.25	280	
25	NAGALAND	0	0.00	0	0.00	-	221	0.20	112	
26	ODISHA	4995	3.00	4995	3.00	100.00	5048	4.54	5048	
27	PONDICHERRY	109	0.03	109	0.03	100.00	109	0.10	109	
28	PUNJAB	3142	0.94	3124	0.88	93.39	3217	2.90	3217	
29	RAJASTHAN	500	0.15	500	0.15	100.00	533	0.13	533	
30	SIKKIM	0	0.00	0	0.00	-	0	0.00	0	
31	TAMIL NADU	482	0.14	482	0.14	100.00	0	0.00	0	
32	TELENGANA	2280	2.05	0	0.00	0.00	1836	1.65	1836	
33	TRIPURA	854	0.26	519	0.16	60.85	868	0.78	150	
34	UTTAR PRADESH	1678	1.51	0	0.00	0.00	164	0.15	359	
35	UTTRAKHAND	142	0.13	142	0.10	76.37	1810	1.63	164	
36	WEST BENGAL	1000	0.30	0	0.00	0.00	2000	1.80	63	

	TOTAL	38003	19.62	28377	13.42		49647	40.74	25295
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Source: AWP&B & PMS

